

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2562
TO BE ANSWERED ON DECEMBER 22, 2022**

CONSTRUCTION OF HOUSES

**NO.2562. SHRI MOHAN MANDAVI:
SHRI ARUN SAO:
SHRI VIJAY BAGHEL:
SHRI SUNIL KUMAR SONI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed in Chhattisgarh under Pradhan Mantri Awas Yojana- Urban (PMAY-U) during the last three years;**
- (b) the funds allocated, released and utilised under the said scheme in the said State, district-wise particularly in Bilaspur, Mungeli and Gaurela-Pendra-Marwahi; and**
- (c) the measures taken/being taken by the Government to provide houses to the identified beneficiaries under the said scheme in Chhattisgarh?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) to (c) 'Land' and 'Colonization' are State subjects. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of State/ Union Territories (UTs) including the State of Chhattisgarh since June, 2015 by giving

...2/-

Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing all-weather pucca houses with basic amenities to all eligible urban beneficiaries.

Identification and selection of beneficiaries under PMAY-U is the responsibility of the concerned State/ UT Governments. Since inception of the scheme, based on the project proposals submitted by the State of Chhattisgarh, 3.06 lakh houses have been sanctioned in the State. Against the sanctioned houses, 2.71 lakh have been grounded for construction; of which, 1.69 lakh are completed. During the last three years, a total of 97,536 houses have been completed under PMAY-U in the State of Chhattisgarh.

The district-wise details of Central assistance approved, released and utilised in the State of Chhattisgarh under PMAY-U including Bilaspur, Mungeli and Gaurela-Pendra-Marwahi districts are at Annexure.

PMAY-U scheme period has been extended up to 31st December, 2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned till 31.03.2022 in States/ UTs without changing the funding pattern and implementation methodology. Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. State has been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

District-wise details of Central assistance sanctioned, released and utilised in the State of Chhattisgarh under PMAY-U

(₹ in crore)

S. No.	Name of District	Central assistance sanctioned	Central assistance released	Central assistance utilised
1	Balod	102.29	74.92	62.62
2	Baloda Bazar	125.72	100.25	82.45
3	Balrampur	44.85	31.86	23.57
4	Bastar	69.88	54.94	47.08
5	Bemetara	133.61	90.60	72.50
6	Bijapur	14.45	13.27	12.35
7	Bilaspur	547.84	348.27	298.12
8	Dantewada	37.26	26.06	21.93
9	Dhamtari	180.99	115.68	98.22
10	Durg	674.93	468.85	399.34
11	Gariaband	58.71	44.00	40.52
12	Gaurela-Pendra-Marwahi	20.22	13.97	12.36
13	Janjgir - Champa	245.28	184.40	151.31
14	Jashpur	80.93	54.08	37.01
15	Kabirdham	152.04	88.62	71.36
16	Kanker	61.93	45.52	40.65
17	Kondagaon	53.88	35.24	29.98
18	Korba	140.11	86.87	78.46
19	Koriya	38.39	33.46	27.70
20	Mahasamund	110.29	72.89	58.93
21	Mungeli	73.76	51.08	40.77
22	Narayanpur	13.13	9.85	8.40
23	Raigarh	253.01	200.23	182.85
24	Raipur	966.32	714.72	690.68
25	Rajnandgaon	382.36	264.16	215.13
26	Sukma	30.50	25.11	19.28
27	Surajpur	51.99	31.93	20.38
28	Surguja	185.39	115.67	88.75
Total		4,850.04	3,396.49	2,932.69